

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 234 of 2020

IN THE MATTER OF:

Lupin Dealers Pvt. Ltd.

...Appellant

Vs.

Ashish Vincom Pvt. Ltd.

...Respondent

Present: For Appellant: - Ms. Richa Bharadwaja, Advocate.

For Respondent: - Mr. Soumya Dutta, Advocate.

O R D E R

07.02.2020— Mr. Soumya Dutta, Advocate appears on behalf of the Respondent and filed Caveat. Learned counsel for the Appellant will serve a copy of the paper book on him in the course of day.

It will be open to the Respondent to file preliminary objection by way of reply-affidavit within a week.

Post the case 'for admission (fresh case)' on 14th February, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

(Shreesha Merla)
Member(Technical)

Ar/Rr